

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 07-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|-----------------------------------|---|------------------|--|------------------|
| 02.45 PM to 05.45PM | | | | |
| 1 | O.S. 27/2020 (SUMMONS) IA/1/2020 | | Vijay Kumar M.S. Vs Ravikumar S. | K. Nagesh |
| WRITTEN STATEMENT | | | | |
| 2 | M.V.C. 562/2020 (SUMMONS) | | Veerabhadraiah Vs B.Rajashekaraiah | Raghavendra B. |
| 3 | M.V.C. 714/2020 (SUMMONS) | | Pradeep R.S. Vs Ananda Kumar M.S. | T.T.Udayashankar |
| 4 | M.C. 13/2020 (NOTICE) | | H. R. Keshavamurthy @ Ashoka Vs A. R. Chandrakala @ Baby Chaya | P.H.Dhanapal |
| STEPS BY | | | | |
| 5 | EX 2/2015 (NOTICE) | | The Karnataka Bank Ltd., Vs Shivanaandiah | D.T.Raajashekar |
| 6 | R.A. 37/2020 (FOR OBJECTIONS) IA/1/2020 | | Leelavathi S.N. Vs Ganganna S.N. | Nataraju |
| MEDIATION | | | | |
| 7 | M.C. 33/2019 (A.D.R.) | | Shobha Vs NIL | Radeep M.J. |
| 8 | M.V.C. 374/2016 (JUDGMENTS) | | Subramani @ Subramanya Vs M.B.Dharaneesh Gowda | K.Nissar Ahamed |
| CONCILIATION | | | | |
| 9 | M.C. 34/2020 (A.D.R.) | | XXXXXX Vs XXXXXX | B.R. Manjunatha |
| 10 | R.A. 26/2017 (ORDERS) IA/1/2017 | | Sheshachari Vs Kalachari | H.S. Sudarshan |
| 11.00 AM to 02.00PM | | | | |
| AMENDMENT | | | | |
| 11 | O.S. 31/2018 (SUMMONS) IA/1/2018 IA/2/2018 | | Mallaiah alias Mallappa Vs Veerabhadraiah | P.H.Dhanapal |
| ISSUE COMMISSIONER WARRANT | | | | |
| 12 | FDP 11/2018 (SUMMONS) | | Roopesh Vs | P.H.Dhanapal |

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 07-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|--|---|---|----------------------------------|
| 13 | M.V.C. 922/2017 (CROSS OF DW1) | | Kumarachari Vs Prema Kumara K.S. | Sathish B |
| 14 | M.V.C. 998/2018 (CROSS OF PW1) | | Naveen Kumar.M.N Vs Dilshid Begam | N.M.Shivashankar |
| 15 | M.V.C. 605/2019 (CROSS OF PW1) | | Chandrashekar Vs Nagendrakumar | Suchendra.S. |
| 16 | Misc 2/2019 (FOR ENQUIRY ON IA) | | T. K. Kanchipathi Dead by LRs Vs T. K. Gangadharaiah | M.R. Puttaraju |
| 17 | R.A. 42/2015 (EVIDENCE) | | Puttamma Vs Shankaralingaiah @ Shankarlingegowda | B.R.Manjunatha |
| 18 | M.V.C. 626/2017 (EVIDENCE) | | Smt. Kavitha Vs Prakash | G.R. Srinivasa |
| DEFN EVIDENCE | | | | |
| 19 | M.V.C. 726/2013 (EVIDENCE) | | Vasantha Kumar T.M. Vs Prakash | H.R.Krishnamurthy CKSKCB |
| FURTHER EVIDENCE FOR PLNTF | | | | |
| 20 | M.V.C. 616/2018 (EVIDENCE) | | R.Mukunda Vs Santhosh.P.G | H.R.Krishnamurthy |
| 21 | O.S. 6/2012 (ARGUMENTS) | | T.H.Gangadharaiah Vs Gangamma | BSK NCJ |
| ARGUMENTS BY ADV. PLFFS. | | | | |
| 22 | M.V.C. 818/2013 (ARGUMENTS) | | Kavitha Vs Marula Siddappa | H.R.Krishnamurthy |
| 23 | R.A. 13/2016 (ARGUMENTS) IA/1/2016 | | Basamma dead by LRs Vs Renukamma | K.S.B. D.T. Rajashekaraiah |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 24 | L.A.C. 1/2015 (EVIDENCE) | 08-02-2021 (11.00 AM to 02.00PM) | Vanajakshi Vs Spl.Land Acquisition Officer, | |
| 25 | L.A.C. 15/2015 (EVIDENCE) | 08-02-2021 (11.00 AM to 02.00PM) | Pandu Vs Spl.Land acquisition Officer | |

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 07-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|---|---|--|--------------------------------|
| | | 11.00 AM to 02.00PM | | |
| 1 | C.C. 126/2020 (SUMMONS) | | State by Turuvekere Police Vs Ravi | APP |
| PAPER PUBLICATION | | | | |
| 2 | CrI.Misc. 2/2020 (SUMMONS) | | Kempegowda Vs Tahasildar | M.D. Nataraju |
| 3 | CrI.Misc. 3/2020 (SUMMONS) | | Kempegowda Vs Tahasildar | M.D. Nataraju |
| 4 | CrI.Misc. 4/2020 (SUMMONS) | | Kempegowda Vs Tahasildar | M.D. Nataraju |
| 5 | C.C. 397/2016 (CHARGE) | | Turuvekere police station Vs Pradeepa | |
| 6 | C.C. 859/2019 (PLEA) | | State by Turuvekere Police Vs Sridhara @ Harisha | APP |
| 7 | C.C. 7/2020 (NBW) | | State by Turuvekere Police Vs Manjunatha | APP |
| 8 | C.C. 70/2019 (APPEARANCE OF ACCUSED) | | State by Turuvekere Police Vs Thimmamma | A.P.P |
| 9 | C.C. 897/2019 (APPEARANCE OF ACCUSED) | | Kavitha B. S. Vs Shivakumar M. R. | L.S. Suchindra |
| SUMMONS TO ACCUSED | | | | |
| 10 | C.C. 134/2018 (APPEARANCE OF ACCUSED) | | Jayanna Vs Sudha | T.T.Rajaravichandra |
| 11 | C.C. 361/2020 (APPEARANCE OF ACCUSED) | | State by Turuvekere Police Vs Puttegowda | APP |
| 12 | CrI.Misc. 39/2020 (EVIDENCE) | | Samina Kauser Vs Chief Officer/Registrar of Births and Death | T.T. Udayashankar |
| PETITIONER EVIDENCE | | | | |
| 13 | CrI.Misc. 36/2020 (EVIDENCE) | | Chaithra K. J. Vs Tahasildar | K. R. Dayananda |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 14 | C.C. 309/2019 (NBW) | 05-02-2021 (11.00 AM to 02.00PM) | Nagarajaiah Vs Pushpavathi B.R | H.P.Mahalingappa/KAR/1100/1999 |
| 15 | C.C. 311/2019 (AWAIT SUMMONS) | 05-02-2021 (11.00 AM to 02.00PM) | Shreyas Vs Tabrez | P.L. Naveenkumar |
| 16 | C.C. 225/2019 (APPEARANCE OF ACCUSED) | 05-02-2021 (11.00 AM to 02.00PM) | Varalakshmi D.N. Vs Dhananjay H. G. | M.D. Nataraju |

CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. B N Ramesh Babu
CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 07-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|--------------------------------|--|-------------------------|---|-----------------------|
| 02.45 PM to 05.45PM | | | | |
| 1 | FDP 4/2013 (WARRANT) | | Ramakka Vs Kariyanna | T.T. Udayashankar |
| 11.00 AM to 02.00PM | | | | |
| 2 | O.S. 79/2016 (EVIDENCE) | | Dasappa Vs Nanjundaiah | K.Nagesha |
| 3 | O.S. 292/2018 (EVIDENCE) | | R.S. Vrushabendraiah Vs R.C.Thrinesh | D.T. Rajashekharaiiah |
| 4 | EX 9/2012 (WARRANT) | | Siddapasappa M.B. Vs Manjunath H.P. | D.T.R. M.R.P. |
| 5 | EX 20/2014 (Steps) | | Varadaraj Vs H.Swarnakumar | EKG |
| 6 | O.S. 129/2014 (S/s to Defendant by RPAD) | | Palakshaiah Vs Sannagangamma | HKN Exparte |
| 7 | FDP 11/2014 (SUMMONS) | | Kumari Kruthika Vs Sunil kumar @ Sathish | KRD |
| STEPS BY | | | | |
| 8 | O.S. 80/2010 (NOTICE) | | Ningamma Vs Jayadevaiah M.N. | H.Sadashivappa |
| 9 | EX 19/2014 (HEARING) | | Hanumanthaiah Vs Andanigowda | KRD SM |
| 10 | O.S. 154/2012 (ISSUES) | | Gangappa Vs Vishvanathaiah and another | |
| 11 | O.S. 94/2015 (EVIDENCE) | | Noor Ahamad Vs Mohamad Zakira | TTU |
| CROSS EXAMINATION OF DW | | | | |
| 12 | O.S. 98/2013 (EVIDENCE) | | Somashekar Vs Vasanth | TTU DTR |
| 13 | O.S. 149/2014 (EVIDENCE) | | Bommegowda Vs Chief Secretary, | DTR |
| 14 | O.S. 336/2015 (EVIDENCE) IA/1/2015 | | Smt. Vijaya @ Vijayalakshmi Vs Ningappa | M.R.Puttaraju |

CROSS EXAMINATION OF PW

CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. B N Ramesh Babu
CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 07-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------------------|---|------------------|---|------------------------|
| 15 | O.S. 243/2014 (EVIDENCE) | | Kusmida @ Khurishida Vs Dadapeer | BGC PH Dhanapal |
| 16 | O.S. 344/2015 (EVIDENCE) IA/1/2015 | | Srinivasa Vs B.K.Kempanna | B.G.Ningaraju |
| DEFN EVIDENCE | | | | |
| 17 | O.S. 307/2015 (EVIDENCE) IA/1/2015 IA/2/2015 | | Shivagangamma Vs Siddamma | K.Nagesha |
| 18 | O.S. 327/2015 (EVIDENCE) | | Ningamma Vs Kasturachar | P.H.Dhanapal |
| 19 | O.S. 160/2016 (EVIDENCE) IA/1/2016 IA/2/2016 | | Venkatachala.T.N Vs Vishalamma | K.Nagesha |
| 20 | O.S. 210/2018 (EVIDENCE) | | Cauvery Kalpatharu Grameena Bank Vs K.R. Triveni | D.T. Rajashekharaiiah |
| 21 | O.S. 48/2019 (EVIDENCE) | | State Bank Of India Vs Rohit K.C | P.H.Dhanapal |
| FURTHER EVIDENCE FOR DEFND | | | | |
| 22 | O.S. 219/2014 (EVIDENCE) | | Manjamma Vs Basavalingappa | |
| 23 | O.S. 268/2014 (EVIDENCE) | | Kambada Rangaiah P Vs Shivakumar R. | AND BGK |
| 24 | O.S. 278/2015 (EVIDENCE) IA/1/2015 IA/2/2015 | | Kasthurachar Vs Ningamma | T.S.Channakeshavaswamy |
| FURTHER EVIDENCE FOR PLNTF | | | | |
| 25 | O.S. 68/2014 (EVIDENCE) | | Sannarangamma Vs Ramegowda N. | N.Basavaraju |
| 26 | O.S. 192/2016 (EVIDENCE) | | Rangamma Vs Prakash | B.R.Manjunatha |
| 27 | O.S. 199/2016 (EVIDENCE) IA/1/2016 IA/2/2016 | | Kempaiah..K.L Vs Dayananda.R. | P.H.Dhanapal |
| PLNTF EVIDENCE | | | | |

CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. B N Ramesh Babu
CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 07-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|------------------|---|-------------------------|---|-----------------------|
| 28 | O.S. 126/2015 (EVIDENCE) | | Dileepkumar G.R. Vs Gowramma | MR Puttaraju |
| 29 | O.S. 239/2016 (EVIDENCE) IA/1/2016 IA/2/2016 | | Venkatalakshamma Vs Boramma | P.H.Dhanapal |
| 30 | O.S. 368/2016 (EVIDENCE) | | Sudarshan.S Vs Mallikarjunaiah | M.B. Shivakumarswamy |
| 31 | O.S. 4/2015 (ARGUMENTS) | | Bharathesh Vs Lingadevararu H.G | KN |
| ARGUMENTS | | | | |
| 32 | O.S. 59/2013 (ARGUMENTS) | | Shivarudrappa G.S Vs Susheelamma | |
| 33 | O.S. 60/2015 (ARGUMENTS) | | Lakshmidevi Vs Kittaiah | TTU |
| 34 | EX 26/2018 (ORDERS) | | Jayaprakash Vs B.S.Kashinath | D.T. Rajashekharaiiah |
| 35 | O.S. 203/2014 (Hearing On I.A) | | Dakshayani T.M Vs Manjanna | MVS |
| 36 | FDP 5/2018 (Hearing On I.A) | | M.T. Chandrakala Vs Thiruvekatagiyar | D.T. Rajashekharaiiah |
| 37 | O.S. 150/2018 (Hearing On I.A) IA/2/2018 | | Jayamma Vs K.H. Ningappa | P.H.Dhanapal |
| 38 | O.S. 112/2019 (Hearing On I.A) IA/1/2019 | | Basavalingaiah Vs Basavaraju | L.T. Shivamurthy |
| 39 | O.S. 117/2019 (Hearing On I.A) | | Krishnamurthy T.S. Vs Lakshminarasamma | B.R. Manjunatha |
| 40 | O.S. 353/2019 (Hearing On I.A) | | Nagamani Vs Mangala A.B. | P.H.Dhanapal |

Cases listed below are adjourned due to Covid 19

| | | | | |
|----|---------------------------|---|--------------------------------------|-----------------------|
| 41 | O.S. 235/2015 (A.D.R.) | 15-12-2020 (11.00 AM to 02.00PM) | Govindaiah Vs Ramanna | PH Dhanapal |
| 42 | O.S. 145/2017 (A.D.R.) | 15-12-2020 (11.00 AM to 02.00PM) | Vinutha.K.H Vs Rangappa | D.T. Rajashekharaiiah |